



2025:DHC:10157-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5971/2021 & CM APPL.18875/2021**

FORCE NO.0583941 SATBIR

.....Petitioner

Through: Mr. Anshuman Mehrotra,
Advocate.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Himanshu Pathak SPC with
Mr. Amit Singh, Advocate.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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17.11.2025

C.HARI SHANKAR, J

Learned Counsel for the petitioner, on instructions, submits that owing to the events that have transpired during the pendency of this petition, the petition has become infructuous and is accordingly disposed of.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 17, 2025/pa